

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 1966
TO BE ANSWERED ON 11TH FEBRUARY, 2026**

VODAFONE INDIA TELECOM COMPANY

1966. SHRI MATHESWARAN V S:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government proposes/nominates anyone in the board of Vodafone India Telecom Company as the Government owns more than 45 per cent equity shares in the Company and if so, the details thereof; and
- (b) whether the Government proposes to buy more equity shares in the Vodafone and if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT
(DR. PEMMASANI CHANDRA SEKHAR)**

- (a) No such proposal is under consideration. The Government of India's shareholding in Vodafone Idea Limited (VIL) has been classified as Public Shareholding, and the government is not involved in the management of VIL.
- (b) No such proposal is under consideration at present in respect of VIL.
